

SELECT LIST for Recruitment to the Cadre of District Judge (25%) from eligible Advocates. {Process of 2020}

Sr. No.	Seat No. of Viva-Voce Test	Name of Candidate	Total Marks [Out of 250]
NIL			

Note:

This result pertains to the Direct Recruitment Process of District Judge (25%) of the year 2020 for which a Viva-voce Test was conducted on 30/04/2026 in view of the directions given by the Honourable Supreme Court vide Order dated 11/03/2026 passed in Civil Appeal No.3947 of 2020, filed by Rejanish K.V. Vs. K. Deepa and Ors. with Civil Appeal No.11390 of 2025 arising out of Special Leave Petition (Civil) No.3076 of 2023 filed by Mital Nanalal Ukani Vs. High Court of Gujarat & Anr and in allied matters.

High Court of Gujarat,

Sola, Ahmedabad.

Date: 09/07/2026

Sd/-

Registrar (Recruitment)